

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:913  
ANSWERED ON:25.11.2009  
ANTI-SEA EROSION WORK  
Vasava Shri Mansukhbhai D.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received any proposals from the State Government of Gujarat for anti-sea erosion work during the last three years;
- (b) if so, the details thereof;
- (c) the funds allocated by the Union Government during each of the last three years and the current year; and
- (d) the details of work undertaken by the Gujarat Government so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) The Government of Gujarat had initially submitted one consolidated proposal indicating the requirement of funds for Anti-Sea Erosion works amounting to Rs. 530.20 Cr to Central Water Commission (CWC) in July' 2008 for external assistance. The proposal was examined in CWC and comments were sent to State Government of Gujarat further, for compliance. In the meantime, anti-sea erosion schemes amounting to Rs. 50.45 Cr were submitted by the State Government of Gujarat to Central Water Commission for techno-economic examination and for consideration under Flood Management Programme – a state sector scheme approved during XI Plan by the Cabinet. Out of the 10 schemes, one scheme has been cleared by CWC and sent to the Planning Commission for investment clearance and observations of CWC for other 8 schemes have been sent to the State Government of Gujarat for compliance; which is still awaited. One scheme (costing less than Rs.1.0 crore) has been returned as it can be funded by the State Government from own resources. After obtaining all mandatory clearances including investment clearance from Planning Commission, the schemes would be considered for central assistance by an Empowered Committee on FMP headed by Secretary (Expenditure), Ministry of Finance. The list of 10 schemes is given at Annexure-I.

As no eligible proposal having all mandatory clearances has been received from the State Government of Gujarat, no funds were allocated in the last three years.

(d) As per the information furnished by the State Government of Gujarat, the details of work undertaken by the Gujarat Government during the years 2005-06 to 2008-09 from its own resources/ raising loan from NABARD is given at Annexure-II.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 913 TO BE ANSWERED ON 25.11.2009 REGARDING ANTI-SEA EROSION WORK BY SHRI MANSUKH BHAI D VASAVA.

Name Of Scheme	Cost	Remarks
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1. Proposal on providing coastal protection/sea wall from Sangam Narayan Temple to Gayatri Mandir at Dwarka Tal. Dwarka Dist. Jamnagar investment clearance.	794.31	The scheme has been cleared by CWC and sent to the Planning Commission for
2. Constructing Anti-Sea Coastal Erosion Earthen Bund at Village Dandi Taluka Olpad District Surat of Gujarat for compliance; which is still awaited.	559.00	Observations of CWC have been sent to the State Government
3. Constructing Anti-Sea	306.00	-do-

Coastal Erosion Earthen Bund at Village Dabhari Taluka Olpad District Surat from 0 to 4275m		
4. Constructing Anti-Sea Coastal Erosion Earthen Bund at Village Nesh-Karanj Taluka Olpad District Surat	340.61	-do-
5. Protection against erosion of Sea Coast at Village Dumas, Taluka Choryasi District Surat	700.66	-do-
6. Anti Sea Erosion work at Village Danti, Taluka Jalalpore, District Jalalpore, district Navasari Protection length 1260 m	484.95	-do-
7. Anti Sea erosion work at Village Samapore (Dandi), Taluka Jalalpore, District Navsari	484.33	-do-
8. Anti-sea erosion work at Village Fansa, Taluka Umargam, District Valsad	608.11	-do-
9. Anti-sea erosion work at Village Maroli, Taluka Umargam, District Valsad	691.87	-do-
10. Protecting Right side bank of Kanani Khadi at Village Sultanpore, Taluka Jalalp District Navasari	75.49	The scheme has been returned as it can be funded by the State
Government from own resources		
Total	5045.33	

#### Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 913 TO BE ANSWERED ON 25.11.2009 REGARDING ANTI-SEA EROSION WORK BY SHRI MANSUKH BHAI D VASAVA.

Sl. No.	Name of Works	Total cost	(Rs. in lakhs)
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Year: 2005-06

1.	Anti sea erosion works at Nani Danti Moti Danti Tal. Valsad ch. 1600 m. to 2100 m.	206.00
2.	Anti sea erosion works at Village Udwada, Tal: Pardi Dist. Valsad ch. 0 to 985 m. and ch. 1472 m. to 1702 m.	133.14
	Sub-total (2005-06)	339.14

Year 2006-07

1	Anti-sea erosion work at Nani Danti Moti Danti Tal. Valsad Ch.2100 m. to 2610 m.	214.89
	Sub-total (2006-07)	214.89

Year 2007-08

1.	Anti Sea Erosion Works at Dandi Ta Olpad Dist. Surat Ch.690 m. to 900 m. and 900 m. to 1600 m.	140.59
2.	Anti sea erosion works at Village Onjal Machiwadt Tal: Jalalpor Dist. Navsari Ch. 168	1023.73

m. to 840 m. and 840 m. to 1560 m.	
3. Anti sea erosion scheme at Village Bhat Tal. Gandevi Dist. Navsari Ch 0 m. to 1350 m. and 1350 m. to 2730 m.	1281.58
4. Anti sea erosion scheme at Mor Bhagwa Tal Olpad Dist. Surat ch 0 m. to 1350 m..	640.62
5. Anti sea erosion works at Nani Danti Moti Danti Tal. Valsad ch 2610 m. to 3240 m.	316.83
6. Anti sea erosion works at Village Udwada, Tal Pardi Dist. Valsad Ch.320 m. to 535 m.	70.75
Sub-total (2007-08)	3474.10

Year: 2008-09

1. Anti sea erosion works at Village Budia, Tal. Choryasi, Dist. Surat ch. 0 m. to 500 m.	54.25
Sub-total (2008-09)	54.25
TOTAL	4082.38